

ITEM NO.17

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).357/2022

DELIMITATION DEMAND COMMITTEE FOR THE STATE OF
ARUNACHAL PRADESH ASSAM MANIPUR AND
NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 68568/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 68567/2023 - INTERVENTION APPLICATION, IA No. 176452/2022 - INTERVENTION/IMPLEADMENT, IA No. 33083/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 02-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
 Mr. R. A Worso Zimik, Adv.
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Mr. Jayant Bhushan, Sr. Adv.

For Respondent(s) Mr. Amit Sharma, AOR
 Mr. Dipesh Sinha, Adv.
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 Ms. Aparna Singh, Adv.

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Mr. Prang Newmai, Adv.
Mr. Mahendra Singh, Adv.

Mr. Chandrashekhar A.chakalabbi, Adv.
Mr. Angshuman Sarma, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Abhinav Garg, Adv.
Mr. D. Girish Kumar, Adv.
Mr. Kumar Vinayakam Gupta, Adv.
Mr. Anupam Jain, Adv.
Mr. Ujjawal Sharma, Adv.
Ms. Aishwarya N Hiremath, Adv.
M/S. Dharmaprabhas Law Associates, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the Petition on 9 May 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**